

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10888 of 2017

(Arising Out of OIO-AHM-EXCUS-003-COM-024-029-16-17 Dated 29/11/2016 Passed By
Commissioner of Central Excise, AHMEDABAD-III)

C.C.E. & S.T.-Ahmedabad-III

.....Appellant

CUSTOM HOUSE... 2ND FLOOR,
OPP. OLD GUJARAT HIGH COURT, NAVRANGPURA,
AHMEDABAD, GUJARAT-380009

VERSUS

Gujarat Ambuja Export Ltd.

.....Respondent

UNIT II THOR ROAD KADI
MEHSANA-GUJARAT

APPEARANCE:

Shri. Sharad Airan, Assistant Commissioner (AR) for the Appellant

Shri. Anand Nainawati (Advocate) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING : 17.03.2021

DATE OF DECISION: 14.07.2021

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10884 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Geeta